## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

3 1

C.P No. 1247/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.08.2017

NAME OF THE PARTIES:

Kanan Graphics Pvt.Ltd.

V/s.

Print Plus Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME

DESIGNATION

SIGNATURE

## **ORDER**

## CP No. 1247/ I&BP/NCLT/MB/MAH/2017

None Present. Since the Petitioner side is absent, this Bench hereby directs the Petitioner to be present and argue the matter on next date of hearing, failing which this Petition will be dismissed for default.

List this matter on 16.8.2017.

Sd/-V. NALLASENAPATHY Member (Technical)

Sd/-B.S.V. PRAKASH KUMAR Member (Judicial)